

reside in Jamalpur. I had written to the Defence Minister about constructing the border road. What he replied to that goes to show that he is just not aware of construction of the border road there...*(Interruptions)*

MR. DEPUTY SPEAKER : The matter was serious, that is why I allowed him

SHRI ASHOK PRADHAN (Khurja) : Mr. Deputy Speaker, Noida, Greater Noida and Dadri constitute the biggest industrial belt of Asia. Large industries have come up there. The residential colonies constructed there are very good. There is scarcity of water in this belt. The industrialists having their industries in this belt but residing in Delhi or nearby towns, have to fetch water from these residential colonies in their vehicles. You must have seen outbreak of jaundice during the last few days. The condition has relapsed now. The areas of Delhi adjoining to the aforesaid belt get Ganga water supply. I have raised questions several times about the scarcity of water in that belt but they have not heeded to it even once. Adjacent to this belt is Rajendra Nagar in Sahibabad. The water available in Rajendra Nagar gives out salt when kept for some time but the people living there have no option but to drink that water. People are drinking dirty water in Noida and Greater Noida. The condition is so bad that there are cries for help all around. Therefore, an immediate action may be taken in the matter.

[English]

KUMARI FRIDA TOPNO (Sundergarh) : Sir, CEPA Group of Industries are interested to set up a 4000 megawatt power plant at Basundhara Coal Mines in my constituency, Sundergarh in Orissa. Basundhara Coal Mines will have an annual turnover of 40 million tonnes of coal. It would be able to supply 15 million tonnes to the power plant annually. So, I request the Government to permit them to set up the power plant at Chuanbahal or Bandhbahal or Nagal Keta or Barpali Kusra of my constituency.

[Translation]

SHRI SUKDEO PASWAN : Hon. Deputy Speaker, Sir, the funds under the MPs Local Area Development Scheme have still not reached the district headquarters even after lapse of more than six months. In our constituency, the estimates relating to the scheme is ready.

MR. DEPUTY SPEAKER : This issue has been raised already so please be brief.

SHRI SUKDEO PASWAN : The funds are yet to reach the district headquarters for village headmen, MLAs or other people of their ilk, this is the first even scheme to have been witnessed after independence. Now this Scheme is being looked after by the Members of Parliament. Under this scheme 50 lakh rupees are released in the first phase which have not yet reached their destination. I urge upon you that this

amount of rupees one crore may be raised to rupees two crore.

13.09 hrs.

The Lok Sabha then adjourned for Lunch till Ten Minutes past Fourteen of the Clock.

14.15 hrs.

The Lok Sabha re-assembled after Lunch at Fifteen Minutes past Fourteen of the Clock.

(Mr. Deputy Speaker in the Chair)

[English]

MR. DEPUTY-SPEAKER : The House will now take up Matters under Rule 377.

MATTERS UNDER RULE 377

(i) **Need to resume conversion work of meter gauge line between Jodhpur and Marwar Junction.**

JUSTICE GUMAN MAL LODHA (Pali) : The Railway Minister during his recent visit to Jodhpur for inaugurating the Jodhpur-Jaisalmer Broad Gauge railway line had clarified that there was no move to postpone the conversion of MG line between Jodhpur-Marwar Junction (104 Kms.). However, nothing has been done by the Railway Minister to resume the conversion work between Jodhpur and Marwar Junction so as to complete it by the end of 1996. Pali town is connected with this railway line and important industrial towns and tourist places are all served by the railway track between Jodhpur and Marwar Junction via Pali. The Government should take steps immediately to change the gauge from MG to BG of 104 kms. and complete it as per the earlier schedule by the end of December, 1996. The Bar-Billara railway line should also be constructed along with railway station at Jaiteran. Similarly, gauge conversion of Jodhpur to Ahmedabad via Bhiladi should also be completed.

(ii) **Need for early completion of Swarnrekha multipurpose project in Bihar.**

[Translation]

SHRI RAM TAHAL CHAUDHARY (Ranchi) : Subaran Rekha Project Chandil P. Singhbhum, a multipurpose scheme under my constituency, is under construction for the last several years. Due to times overruns, the cost of the project increased and the work had to be abandoned midway. This project was intended to provide water to Bihar, Bengal and Orissa in order to facilitate irrigation in these States as also generate electricity. But due to its non-completion on time these States are unable to get this facility. In many villages